#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 3854 TO BE ANSWERED ON 16.07.2019

#### TARGETS UNDER PMAY

#### 3854. SHRI JAYADEV GALLA:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the target set under the Pradhan Mantri Awas Yojana (Gramin)-PMAY(G);
- (b) the number of houses so far sanctioned, constructed and handed over under PMAY during the last five years, year and State-wise;
- (c) whether it is true that there are still more than 40 lakh houses left to be constructed and handed over to beneficiaries before December, 2018, if so, the details thereof, State-wise including Andhra Pradesh; and
- (d) the reasons for not achieving the target along with the present status of the same, Statewise including Andhra Pradesh?

#### **ANSWER**

### MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

- (a): Pradhan Mantri Awas Yojana-Gramin (PMAY-G) aims to provide a pucca house with basic amenities to all houseless households and households living in kutcha and dilapidated house in rural areas by 2022. To achieve the objective of "Housing for All", the target set is construction of 2.95 crore houses in phases by the year 2021-22. In the first phase 1.00 crore houses were taken up for construction in 3 years i.e., 2016-17 to 2018-19 and in the second phase 1.95 crore houses are targeted for construction in 3 years i.e., 2019-20 to 2021-22.
- (b) to (d): Against the target of construction of 1.00 crore houses under phase I of PMAY-G, a total of 82.15 lakh houses have been completed till 15th July, 2019. A statement indicating number of houses sanctioned and completed under PMAY-G since its inception i.e., 1st April, 2016, State/UT-wise including the State of Andhra Pradesh, is given at Annexure.

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#### **Annexure**

## STATEMENT IN REPLY TO PART (b) to (d) OF LOK SABHA UNSTARRED QUESTION NO.3854 ANSWERED ON 16.07.2019 REGARDING $\bf Targets\ under\ PMAY$

### Number of houses sanctioned and completed under PMAY-G

S. No.	States/UT	FY 2016-17		FY 2017-18		FY 2018-19	
		Sanctioned	Completed	Sanctioned	Completed	Sanctioned	Completed
1	ANDHRA PRADESH	75054	41146	48058	5570	0	0
2	ARUNACHAL PRADESH	9034	83	2187	0	0	0
3	ASSAM	219695	157262	40119	23339	0	0
4	BIHAR	637658	381940	538959	205047	0	0
5	CHHATTISGARH	232903	224618	206372	198633	348960	271162
6	GOA	761	17	0	0	0	0
7	GUJARAT	113595	99784	91108	77470	0	0
8	HARYANA	11904	8431	9598	3903	0	0
9	HIMACHAL PRADESH	4874	4554	2511	2019	0	0
10	JAMMU AND KASHMIR	17020	9429	21752	6216	0	0
11	JHARKHAND	230855	212353	159052	135794	138884	108061
12	KARNATAKA	93065	38915	52284	38204	0	0
13	KERALA	32559	12559	9872	3348	0	0
14	MADHYA PRADESH	448147	421811	389532	366584	565914	523813
15	MAHARASHTRA	230422	197443	150934	108741	68464	37275
16	MANIPUR	9740	7230	0	0	0	0
17	MEGHALAYA	17030	10960	3715	50	0	0
18	MIZORAM	4806	2233	1794	0	0	0
19	NAGALAND	8481	0	0	0	0	0
20	ODISHA	396102	351245	340498	288476	255958	190474
21	PUNJAB	10000	9554	4000	3740	0	0
22	RAJASTHAN	250258	240412	223629	210133	213204	188717
23	SIKKIM	1095	1016	0	0	0	0
24	TAMIL NADU	176338	116631	130214	57367	21000	3993
25	TELANGANA	0	0	0	0	0	0
26	TRIPURA	23730	22781	1259	1150	0	0
27	UTTAR PRADESH	575258	558888	396594	379655	310764	304397
28	UTTARAKHAND	10861	8287	4915	3860	0	0
29	WEST BENGAL	436512	422850	374629	365075	586333	532051
30	A & N ISLAND	210	0	262	0	500	0
31	DADRA AND NAGAR HAVELI	304	60	801	100	6500	38
32	DAMAN AND DIU	0	0	15	13	0	0
33	LAKSHADWEEP	57	0	0	0	0	0
34	PUDUCHERRY	0	0	0	0	0	0
TOTAL		4278328	3562492	3204663	2484487	2516481	2159981